COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 41 of 2017

Dated: 20th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:Bangalore Electricity Supply CompanyVs.Karnataka Electricity Regulatory Commission& Ors			Appellant(s) Respondent(s)
Counsel for the Appellant(s) :	Mr. Anand Sanjay M. I Mr. Saket Gogia Mr. Nanda Kumar	Nuli	
Counsel for the Respondent(s) :	Mr. Amith J for Mr. Anantha Narayana	a for R-2	2

<u>ORDER</u>

At the request of learned counsel for the Appellant issue fresh notice

to respondent No.3. Dasti, in addition, is permitted.

List the matter on <u>14.05.2018</u>. In the meantime, affidavit of service be filed.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

mk/tpd